

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR DR. K.ARUL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS Respondent(s)
(with office report)

Date : 25/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr H.P.Sahu, Adv.
Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copies is condoned. Office to
process for issuance of notices immediately.

List again on 14.1.2015.

(DR. K.ARUL)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.11.27
17:03:38 IST
Reason: